

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1409
ANSWERED ON:03.08.2010
PROVISIONS FOR COBRA FORCES
Gandhi Shri Feroze Varun

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has formulated any policy regarding fixed tenure and assured career progression for the personnel serving in the Cobra forces;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the action taken by the Government to make the tenure in such forces attractive;
- (d) whether the Government has any proposal to provide additional financial incentives including detachment allowances and non-taxable allowances for the personnel of such forces; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (c) As per policy formulated by the Government, the personnel selected for CoBRA Battalions of CRPF are rotated after a tenure of four to five years depending on requirement.

CoBRA Batalions are raised from out of personnel selected on transfer from normal CRPF Battalions. Hence no separate assured career progression policy have been formulated for the personnel serving in the CoBRA forces. Modified Assured Career Progression Scheme, applicable to Central Government employees, is also applicable for these personnel.

(d) No, Madam.

(e) Not applicable.